## GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

STARRED QUESTION NO:317
ANSWERED ON:13.03.2006
REVIVAL OF KRISHI VIGYAN KENDRAS
Patle Shri Shishupal Natthu;Rawat Shri Ashok Kumar

## Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has conducted any review of the scheme meant for the revival of Krishi Vigyan Kendras in the States during the year 2005-06;
- (b) if so, the total number of such Kendras which are fully functional, partially functional or non-functional;
- (c) the number of such Kendras sanctioned during 2005-06 and the number of such Kendras that have been set up so far;
- (d) the amount of expenditure incurred under the said scheme during 2005-06 by the Union Government;
- (e) whether any complaints regarding the poor functioning of such Kendras in the States have been received during the year; and
- (f) if so, the remedial steps taken in this regard?

## **Answer**

## THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR)

- (a) & (b): In 2005 the Government have constituted a Committee for conducting independent evaluation and impact analysis of the Krishi Vigyan Kendras (KVK).
- (c) During 2005-06, 52 KVKs have been sanctioned and the number of such Kendras set up so far is 503.
- (d) During 2005-06, an amount of Rs.248.36 crore has been provided for the Scheme.
- (e) & (f): During the year, two references were received from two States. While one KVK has been withdrawn, a committee has been constituted for the other.